



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

CORRIGENDUM

In partial modification of order no. 73109-73409/Admn.III(HQs.)/S&P/2025 dated 27.09.2025, the promotion of Sh. Pawan Kumar Saini, EC-90036 (mentioned at serial no.18) to the post of Naib Nazir is hereby cancelled as he is neither graduate nor applied for the proficiency/ evaluation test which is required for non-graduate candidates.

*[Signature]*  
16-10-2025

(VIRENDER KUMAR BANSAL)  
Principal District & Sessions Judge (HQs.)  
Tis Hazari Courts, Delhi

No. 81022-81041 /Admn.III(HQs.)/S&P/2025

Dated, Delhi the 16 OCT 2025

❖ Copy forwarded for information and necessary action to:-

1. P.S. to the undersigned.
2. The DDO/Sr. AO, Accounts Branch, Central District, THC, Delhi.
3. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branch.
4. The AO(J)/Br. I/C, Vigilance Branch, Central District, THC, Delhi.
5. The AO(J)/Br. I/C, Recruitment Cell, Central District, THC, Delhi.
6. The AO(J)/Br. I/C, Litigation Branch, Central District, THC, Delhi.
7. The Dealing Official (Service Book), Central District, THC, Delhi.
8. The concerned Pay Bill Clerk, Central District, THC, Delhi.
9. The Dealing Official, Personal File Seat, Admn.III, Central District, THC, Delhi.
10. The Dealing Official, ACR Cell, Central District, THC, Delhi.
11. The Dealing Official, Posting & Transfer Seat, Admn. III, Central District, THC, Delhi.
12. The Dealing Official, Layers Seat, for uploading on Layers.
13. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.
14. Sh. Pawan Kumar Saini, EC-90036, S/o Sh. Mehar Singh posted at Nazarat Branch, Central District, THC, Delhi.

*[Signature]*  
16-10-2025

Principal District & Sessions Judge (HQs.)  
Tis Hazari Courts, Delhi